

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No. 293 of 2013 &
IA no. 390 of 2013**

Dated : 18th November, 2013

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

Bhaskar Shrachi Alloys Ltd. Appellant(s)

Versus

**Central Electricity Regulatory
Commission & Anr. Respondent(s)**

**Counsel for the Appellant(s): Mr. Amit Kapur
Mr. Apoorva Misra
Ms. Radhika Gupta**

**Counsel for the Respondent(s): Mr. M.G. Ramachandran
Ms. Swagatika Sahoo
Ms. Poorva Saigal
Ms. Anushree for DVC**

ORDER

Admit. Issue notice. Mr. M.G. Ramachandran takes notice on behalf of Respondent No.2 Notice be issued to the other Respondents returnable on 02.12.2013. Dasti service is permitted. Registry is also directed to issue notice to the other Respondents.

Post the matter on **02.12.2013.**

**(Rakesh Nath)
Technical Member
ts/vs**

**(Justice M. Karpaga Vinayagam)
Chairperson**